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# West Bengal Appropriation (Excess Expenditure, 1959-60 And 1960-61) Act, 1964

## 15 of 1964

[26 October 1964]

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West Bengal Appropriation (Excess Expenditure, 1959-60 And 1960-61) Act, 1964

## 15 of 1964

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### PREAMBLE

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, I960 and the year ending on the thirty-first day of March, 1961.

It is hereby enacted in the Fifteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, of the 2nd September, 1964, Part 1VA, page 2790; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 3rd September, 1964; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 9th September, 1964.

## 1. Short title :-

This Act may be called the West Bengal Appropriation (Excess Expenditure, 1959-60 and 1960-61) Act, 1964.

# 2. Issue of Rs. 3,34,13,296 and Rs. 1,28,60,914 out of the Consolidated Fund of West Bengal respectively for the services and purposes of the year 1959-60 and the year 1960-61:-

From and out of the Consolidated Fund of West Bengal,-

- (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees three crores, thirty-four lakhs, thirteen thousand, two hundred and ninety-six, and
- (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees one crore, twenty-eight lakhs, sixty thousand, nine hundred and fourteen, are authorised for payment and application towards defraying the several charges which were inccurred during-
- (i) the year ending on the thirty-first day of March, 1960, and
- (ii) the year ending on the thirty-first day of March, 1961, respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

## 3. Appropriation :-

The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I and II in relation to the year ending on the thirty-first day of March, 1960 and the year ending on the thirty-first day of March, 1961.

## SCHEDULE 1 SCHEDULE I

# SCHEDULE I (See sections 2 and 3)

1	2	3		
Grant	Services and	Sums not exceeding		g
No.	purposes.	Voted by the Legislative	Charged on the	Total.

		Assembly.	Consolidated	
		Rs.	Fund. Rs.	Rs.
6	11-Registration	38,762		38,762
14	25-General Administration	10,99,704		10,99,704
15	27-Administration of Justice	2,34,079		2,34,079
16	28-Jails	11,343		11,343
18	30-Ports and Pilotage	1,17,493		1,17,493
20	37-Education	1,59,36,900		1,59,36,900
28	72-Capital Outlay on Industrial Development-Cottage Industries		3,671	3,671
29	43-Industries-Cinchona	7,384		7,384
37	57-Miscellaneous- Contribution		37,308	37,308
39	57-Miscellaneous- Expenditure on displaced persons.	49,88,434		49,88,434
46	85A-Capital Outlay on Schemes of Government Trading.	1,09,38,100	118	1,09,38,218
	Grand Total	3,33,72,199	41,097	3,34,13,296

# **SCHEDULE** 2 SCHEDULE II

# SCHEDULE II (See sections 2 and 3)

1	2	3 Sums not exceeding		
Grant	Services and purposes.			
No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
6	11-Registration	2,282		2,282
10	17-Interest on Irrigation Works (Commercial).		20,824	20,824
14	25-General	3,10,333		3,10,333

	Administration			
15	27-Administration of Justice	2,48,475		2,48,475
18	30-Ports and Pilotage	18,361		18,361
20	37-Education	96,04,859		96.04,859
21	38-Medical	12,09,209		12,09,209
30	47-Miscellaneous Departments- Fire Services.	5,146		5,146
33	47-Miscellaneous Departments- Excluding Fire Services and Welfare of Scheduled Tribes, etc.	9,80,406		9,80,406
34	50-Civil Works		32,527	32,527
37	55-Superannuation Allowances and Pensions.	4,27,207		4,27,207
41	82-Capital Account of Other State Works outside the Revenue Account- Expenditure on displaced persons		41	41
43	63-Extraordinary Charges		1,244	1,244
	<b>Grand Total</b>	1,28,06,278	54,636	1,28,60,914